

languages while the Hindi translations of UN documents would be available at a somewhat later stage.

(h) Does not arise.

Post sterilisation complications

735. PROF. RAMLAL PARIKH: Will the Minister of HEALTH be pleased to state:

(a) whether there is any provision for assisting the persons against post-sterilisation biological consequences;

(b) if so, what are the details thereof;

(c) if not, what are reasons therefor; and

(d) how many cases of post-sterilisation medical complications have come to Government's notice in each State in the last 3 years?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (SHRI NIHAR RANJAN LASKAR): (a) Yes.

(b) Instructions have been issued to all the State Governments and Union Territories Administration to provide free treatment to all cases of complications after sterilisation operations.

(c) Question does not arise.

(d) The information is maintained at the State level and is not collected by the Govt. of India.

Mobilising of international support on Farraka Barrage by Bangladesh

736. SHRI BISHAMBHAR NATH PANDE: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government are aware that the Government of Bangladesh is sending emissaries to different countries to mobilise international support on the Farraka issue;

(b) whether Government have made any protest with the Government of Bangladesh against this move; and

(c) if so; what are the details in this regard?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) So far no confirmed report to this effect has been received by the Government.

(b) No, Sir.

(c) Does not arise.

Train accident near Thiruvannamalai

737. SHRI ERA SEZHIAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have considered the report of inquiry into the train accident which occurred near Thiruvannamalai on 19th April;

(b) what is the number of dead and injured in the accident;

(c) what is the amount of compensation paid; and

(d) whether it is a fact that the railway bridge near Thiruvannamalai which is the scene of the accident was reported unsafe earlier by a routine inspecting squad?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Presumably the reference is to the derailment of 156 Up Villupuram-Katpadi Passenger train between Tandarai and Velandal stations of Southern Railway on 19-4-1980. The Commissioner of Railway Safety, Bombay, who is an independent authority functioning under the administrative control of the Ministry of Tourism and Civil Aviation, has held a statutory inquiry into this accident. His report is awaited.

(b) In this accident, 15 persons, were killed, 9 sustained grievous injuries and 20 simple injuries.

(c) No amount of compensation has so far been paid to the victims of this accident under the Indian Railways